

GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
RAJYA SABHA
QUESTION NO 26.11.2009
ANSWERED ON
UPLIFTMENT OF STANDARDS IN GAMES OTHER THAN CRICKET .

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Shri Rajkumar Dhoot

Will the Minister of COALCOALEXTERNAL AFFAIRSYOUTH AFFAIRS AND SPORTS be pleased to state :

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- (a) whether it is a fact that the game of cricket has become a lucrative business and pushed national game hockey to the background;
- (b) if so, has Government considered ways and means to ensure that State and national players in other games get remuneration at par with cricket players of comparative standing and wrestlers, boxers, etc. get even more for their diet needs; and
- (c) if not, how Government propose to uplift the standards of players in other games to acquire improved position in international meets?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS

(SHRI PRATIK PRAKASHBAPU PATIL)

(a) to (c): Primary responsibility for promotion and development of each individual sports discipline lies with the National Sports Federation (NSF) concerned. The Government does not have any scheme for providing remuneration to the sportspersons. However, for promotion of sports, the Government provides assistance to NSFs by way of organizing national coaching camps and giving assistance for conducting national championships and international tournaments in India, participation in international tournaments abroad, procurement of sports equipments, engagement of foreign coaches, etc.